

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4194
ANSWERED ON:06.12.2010
MISAPPROPRIATE OF FUND MENT FOR WEAKER SECTION
Singh Shri Radha Mohan

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government has received reports about misappropriation of the funds meant for the upliftment of weaker sections and scheduled castes in conducting the Commonwealth Games;
- (b) if so, whether the matter has been investigated; and
- (c) if so, the details thereof and the action taken by the Government against the representatives responsible for such misappropriation of funds? ANSWR

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (c): The Ministry of Home Affairs has informed that prima facie, the expenditure of Scheduled Caste Sub Plan (SCSP) funds on Commonwealth Games infrastructure, by Government of NCT of Delhi, appeared to be wrong.

The matter of revision of SCSP guidelines, so as to make it more effective, is under consideration of the Planning Commission.